NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: AROMATIC INGREDIENTS PVT LTD

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES +

UNDER SECTION

: 58

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THR P.S. RAMAN SV. Adv.

course/ for

SHWETHA KEERTHI

ORDER

Ms N Priyadarshini, representing counsel for petitioners present. Shri P S Raman, senior counsel for R1 present. The matter is posted for final arguments. Put up on 16.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)